

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 222  
37/252/ND/2020**

**IN THE MATTER OF:**

**Income Tax Officer, Ward 8(1) New Delhi**

**...APPELLANT**

**Vs.**

**ROC in the matter of  
M/s. EDEX Technology Pvt. Ltd**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 13.01.2021  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Appellant/Income Tax Department**

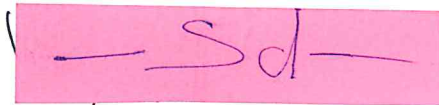
**:Ms. Lakshmi Gurung,  
Senior Standing Counsel  
and Ms. Adeeba Mujahid  
Junior Standing Counsel**

**For the ROC**

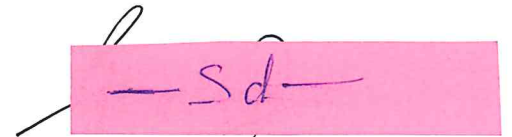
**:**

**ORDER**

Heard the arguments advanced by the counsel for the Income Tax Department. Order in this matter is reserved.



**(V.K. Subburaj)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**

(Anjula)